## Annexure – 7

Name of the corporate debtor: BKS Leather Exports Private Limited;

Date of commencement of CIRP 29.06.2022;

List of creditors as on: 13.06.2022

## List of operational creditors (Government dues)

(Amount in₹)

Sl. No			Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount of claim	claim not	Remarks, if any
•	Department	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applica ble	continge nt claim at n be s	mutual dues, th at may be set- off	under verifica -tion	admitted	
	1 2	State Government	12.07.2022	6,435.00	6,435.00	Statutory dues	No	N.A.	0.00	0.00	0.00	0.00	
2	Commissioner of Commercial Taxes	State Government	13.07.2022	75,52,202.00	75,52,202.00	Statutory Dues	No	N.A.	0.00	0.00	0.00	0.00	
		Total		75,58,637.00	75,58,637.00				0.00	0.00	0.00	0.00	